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SLP(C)No. 23944 OF 2002
ITEM No.23

Court No. 7

SECTION XV
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.23944/2002

(From the judgement and order dated 23/07/2002 in SBCRP 777/02
of The HIGH COURT OF RAJASTHAN AT JODHPUR)

RAJASTHAN STATE ROAD TRANSPORT CORPN.

Petitioner (s)

VERSUS

SHYAM BIHARI LAL GUPTA

Respondent (s)

(With prayer for interim relief and office report6)
(With Appln(s). for accepting English translation)

Date : 19/03/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE RUMA PAL
HON'BLE MR. JUSTICE P.VENKATARAMA REDDI

For Petitioner (s) Mr.A.P.Dhamija,Adv.
Mr.Ram Niwas,Adv.
Mr.Sharad Singhania,Adv.
Mr. Sushil Kumar Jain,Adv.

For Respondent (s) Mr. Anis Ahmed Khan,Adv.(NP)

UPON hearing counsel the Court made the following
O R D E R

None appears on behalf of the respondent even on second call.

Leave granted.

(USHA BHARDWAJ)
P.S. TO REGISTRAR

(MADHU SAXENA)
COURT MASTER